

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/145/2017
NAME OF THE PETITIONER(S) : XM SOFTWARE SOLUTIONS PVT LTD
UNDER SECTION : 2(41)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

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|----|---------------|---------------------------|-------------|
| 1. | SRIKANT MOHAN | In the Petitioner Company | [Signature] |
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ORDER

Heard the submissions made by Mr. Srikant Mohan, representative of the Petitioner Company. **Reserved for orders.**

[Signature]
MEMBER (TECHNICAL)
ghk

[Signature]
MEMBER (JUDICIAL)